

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 8601/2015

PRAVEEN KUMAR DHUSIA

Petitioner(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 18/02/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Santok Kumar, Adv.
Ms. Anindita Pujari, Adv.

For Respondent(s)

Mr. Akarsh Garg, Adv.
Mr. TN Durga Prasad, Adv.
Mr. Sunil Kumar Jain, Adv.UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 2 to 4 have already filed counter affidavit.

None appears for respondent nos. 1, 5 & 6 despite due service.

Application for deletion of respondent nos. 7 to 12

has

already been filed and copy of the same be served. Learned counsel
appearing for the appellant submits that she has already served the
copy.

Registry to verify the same and if so, the matter be processed
for listing before the Hon'ble Judge-in-Chambers.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.02.18

17:04:30 IST
Reason:

(PAWAN DEV KOTWAL)

Registrar